

DEFENCE PERSONNEL'S ASSISTANCE IN
CONDUCTING ENQUIRY INTO EXPLOSIONS
IN TEXMACO, BELGHURIA

*218. SHRI K. L. NARASIMHAM:
SHRI BHUPESH GUPTA:

Will the Minister of DEFENCE be pleased to state:

(a) whether any assistance of the Defence personnel was sought for conducting enquiry into certain explosions in TEXMACO, Belghuria, West Bengal;

(b) if so, the reasons for which this assistance was sought;

(c) whether he has received any report of the enquiry; and

(d) if so, what is the nature of the report?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) Yes, Sir.

(b) The Factory management found certain suspicious looking items, in their furnaces. One of these items was identified as service ammunition by the Inspector of Explosives, East Circle. He, therefore, sought the assistance of the military authorities to examine the furnace as well as its remaining content.

(c) Yes, Sir.

(d) An enquiry to determine the cause of explosion is being conducted by the Sub Divisional Magistrate, Barrackpore, under the orders of the District Magistrate, 24-Paraganas. The matter, thus, being *sub judice*, it will not be proper to disclose the nature of the report submitted by the Ammunition Inspecting Officer (Army) at this stage.

IMPORT OF IRON AND STEEL ON BARTER
BASIS

*220. SHRI MAHESWAR NAIK:
Will the Minister of STEEL, MINES AND FUEL be pleased to state the quantity of iron and steel likely to be imported

by the end of the Second Five-Year Plan period on barter basis?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):
About 260,000 tons.

CALLING OF TROOPS IN GAUHATI AND
SHILLONG

*225. SHRI P. RAMAMURTI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the troops were called out in Gauhati and Shillong in aid of civil authority on the 4th July, 1960; and

(b) what were the specific duties assigned to them?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) Army authorities were asked by the State Government to assist in the maintenance of law and order at Gauhati with effect from the 4th July 1960 and at Shillong on the 6th July 1960, in accordance with procedures and practice.

(b) At Gauhati, troops patrolled the disturbed areas, established picquets at important places, conducted a flag march and cordoned off certain villages to help the police in carrying out searches. At Shillong, the troops patrolled the disturbed areas and established picquets.

KIDNAPPING OF A MILLIONAIRE IN
MANIPUR

*230. SHRI P. N. RAJABHOJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Naga millionaire in Manipur was kidnapped by the Naga rebels in the last week of June, 1960; and

(b) if so, what are the details of the incident?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT):
(a) and (b) No. On 31-5-60, Shri